

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:21st September, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv.	
2.	Original Application No. 11/2015 (CZ)	Kishore Samrite (<i>Copper Mining</i>) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.	
3.	Original Application No. 117/2014 (CZ) (M.A.No.356/14) (M.A.No.27/16) (M.A.No.304/16) (M.A.No.541/16)	Dr. Subhash C. Pandey (<i>Sewage Water Irrigation</i>) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K.Verma, Adv. Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv.	
5.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	

6.	Original Application No. 44/2016(CZ)	Vinayak Parihar (<i>Sand Mining</i>) Vs. MP Mining Mineral Corporation Limited & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
7.	Original Application No. 61/2015 (CZ) (M.A.No.658/15) (M.A.No.675/15) (M.A.No.723/15) (M.A.No.762/15) (M.A.No.801/15) (M.A.No.143/16) (M.A.No.500/16)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Vivek Choudhary Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S.Tahilramani,Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv. Mr. Kartik Bhatnagar, Adv. Mr. Arujun Sharma, Adv. Mr. Aashish Vargale, Adv. Mr. Bansilal Israni, Adv. Mr. Sandeep Maheshwari, Adv.	
8.	(M.A.No.848/16) in Original Application No. 76/2015(CZ) (M.A.No.849/16)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
9.	Review Application No. 06/2016(CZ) in Original Application No. 135/2014(CZ) (M.A.No.800/16) (M.A.No.801/16) (M.A.No.850/16)	HK Kalchuri and Education Trust Vs. State of M.P. & 11 Ors.	Mr. Ravikant Patidar, Adv.	In Chamber

FOR COMPLIANCE			
10.	Original Application No. 81/2016(CZ) (M.A.No.567/16)	Maharishi Shiksha Sansthan Vs. State of Madhya Pradesh & 3 Ors.	Mr. Yogesh Bhatnagar, Adv.

Date:21st September, 2016

TIME: 14.30 hrs.to16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

FOR HEARING (AFTER ABOVE BENCH)			
11.	Original Application No. 50/2015(CZ) (M.A.No.412/15) (M.A.No.34/16) (M.A.No.45/16)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankar ShrivastavaAdv. Mr. N.B.Joshi, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Neel Choudhary, Adv.

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